



**NATION
TAX
MARKET**

C.No. VIII (48)06-Tech/CCO/Cus/Pat/2021/

ई-मेल : ccocuspatna@gmail.com

तथा

फैक्स सं०: 0612 2504770
ccu-cuspatna@nic.in

Dated: - 22.03.2021

To,

1. The Director General, Narcotics Control Bureau, Ministry of Home Affairs, West Block No. 1, Wing No. 5, R.K.Puram, New Delhi - 110066.
2. The Director General, Directorate of Revenue Intelligence, 'D' Block, I.P.Bhawan, I.P.Estate, New Delhi - 110002.
3. The Director General, Directorate General of Central Excise Intelligence, West Block VIII, Wing No. VI, 2nd Floor, R.K.Puram, New Delhi-110066.
4. The Commissioner, Directorate of Legal Affairs, 4th Floor, Rajendra Bhawan, 210, Deendayal Upadhyay Marg, New Delhi - 110002.
5. The Additional Director General, Directorate General of Systems Risk Management Division, 13, Sir Vithaldas Thackersey Marg, Opp. Patkar Hall, New Marine Lines, Mumbai - 400020.
6. All Chief Commissioners/Principal Commissioners/Commissioners, Customs, Customs (Prev), CGST & Central Excise, Central Excise(Audit), Service Tax, Service Tax (Audit) and LTUs.

Sir/Madam,

Sub: - Legal Verification of AEO applicants under AEO Programme.
- reg.

Kind reference is invited to the Board's Circular No. 33/2016-Customs dated 22.07.2017 and Circular No. 03/2018 - Customs dated 17.01.2018 on the above cited subject matter.

The following Importers/Exporters have applied for AEO T2 Status:-

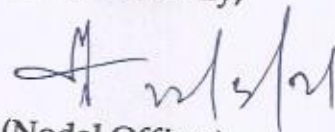
S.No.	Name of the Applicant (M/s)	AEO Status	IEC No.	PAN No.
1	M/s Gupta H. C. Overseas (I) Private Limited, Khasra No.423, Near - Tube Well Colony, Bye Pass Road, Agra.	AEO- T2	0688007104	AADCG1250E

In terms of Para 3.2 of the Board's Circular No. 33/2016-Customs dated 22.07.2017 and Circular No. 03/2018 - Customs dated 17.01.2018, a background check on the said Importer/Exporter for the last three years has to be made before grant of AEO Certificate. Therefore, it is requested that details as mentioned below against the said importer/exporter may be sent to this office by e-mail.

- i) Show Cause Notice issued to them during last three financial years involving fraud, forgery, outright smuggling, and clandestine removal of excisable goods or cases where Service Tax has been collected from customers but not deposited to the Government.
- ii) Case wherein prosecution has been launched or is being contemplated against the applicant or its senior management.
- iii) Whether there are any disputed duty demanded or drawback demanded or sought to be denied, in all the show cause notices issued under Customs Act, 1962 [other than those mentioned in point (i) and (ii) above] during the last three financial years. The ratio of such disputed duty demanded or duty drawback demanded or sought to be denied may be provided.

Further, when furnishing the details, if any, issue in brief, date of SCN/order, revenue implication etc, may be included. In case no comments are received within 14 days, it will be presumed that there is no objection in granting "AEO" status to the above applicant.

Yours faithfully,



(Nodal Officer)
Additional Commissioner (CCO),
Customs (Prev.) Zone,
Patna.

आयकर विभाग
INCOME TAX DEPARTMENT

भारत सरकार
GOVT. OF INDIA



GUPTA H C OVERSEAS (I) PRIVATE
LIMITED



25/04/2008

Permanent Account Number

AADCG1250E

02052009

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013
(Amended)

Government of India
Form GST REG-06
[See Rule 10(1)]

Registration Certificate

Registration Number :09AADCG1250E1Z1

1.	Legal Name	GUPTA H C OVERSEAS (I) PRIVATE LIMITED			
2.	Trade Name, if any	M/S GUPTA H. C. OVERSEAS (I) PVT. LTD.			
3.	Constitution of Business	Private Limited Company			
4.	Address of Principal Place of Business	423, Bye Pass Road, Agra, Agra, Uttar Pradesh, 282007			
5.	Date of Liability	01/07/2017			
6.	Date of Validity	From	01/07/2017	To	Not Applicable
7.	Type of Registration	Regular			
8.	Particulars of Approving Authority	Uttar Pradesh Goods and Services Tax Act, 2017			
Signature					
Name		Kamal kishorekumar Gautam			
Designation		Joint Commissioner			
Jurisdictional Office		Corporate Circle, Agra			
9. Date of issue of Certificate		06/11/2019			
Note: The registration certificate is required to be prominently displayed at all places of Business/Office(s) in the State.					

This is a system generated digitally signed Registration Certificate issued based on the approval of application granted on 06/11/2019 by the jurisdictional authority.

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सत्यमेव जयते

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Annexure A

Details of Additional Place of Business(s)

GSTIN 09AADCGI250E1Z1
Legal Name GUPTA H C OVERSEAS (I) PRIVATE LIMITED
Trade Name, if any M/S GUPTA H. C. OVERSEAS (I) PVT. LTD.

Total Number of Additional Places of Business(s) in the State 4



Sr. No.	Address
1	425, Bye Pass Road, Agra, Agra, Uttar Pradesh, 282007
2	c-10, 11, EPIP, Shastripuram, Agra, Agra, Uttar Pradesh, 282007
3	Shop No. 5A, Khasra No. 644, NH-2, Sikandra, Agra, Agra, Uttar Pradesh, 282007
4	Khasra No. 550, Agra-Mathura Road, NH-2, Artoni, Agra, Uttar Pradesh, 282007





GSTIN 09AADCG1250E1Z1
Legal Name GUPTA H C OVERSEAS (I) PRIVATE LIMITED
Trade Name, if any M/S GUPTA H. C. OVERSEAS (I) PVT. LTD.

Details of Managing / Whole-time Directors and Key Managerial Persons

1		Name	GOPAL GUPTA
		Designation/Status	DIRECTOR
		Resident of State	Uttar Pradesh
2		Name	ABHAY GUPTA
		Designation/Status	DIRECTOR
		Resident of State	Uttar Pradesh





सत्यमेव जयते

भारत सरकार
GOVERNMENT OF INDIA
वाणिज्य एवं उद्योग मंत्रालय
MINISTRY OF COMMERCE & INDUSTRY
विदेश व्यापार महानिदेशालय
DIRECTORATE GENERAL OF FOREIGN TRADE
मान्यता प्रमाण पत्र
Certificate of Recognition
तीन सितारा निर्यात सदन
THREE STAR EXPORT HOUSE

मैसर्स..... 060320000112

(आई ई सी और आयकर पैन)
को विदेश व्यापार नीति, 2015-2020 के प्रावधानों के अनुसार तीन सितारा निर्यात सदन का स्तर प्रदान किया जाता है। यह प्रमाण पत्र, प्रक्रिया पुस्तक (2015 -2020) के पैरा 3.20 (बी) में दी गयी शर्तों के निहित..... वर्षों की अवधि के लिए दिनांक से तक वैध होगा।

M/s GUPTA H C OVERSEAS (I) PRIVATE LIMITED
..... KHASRA NO.423, NEAR TUBE WELL COLONY, BYE-PASS ROAD, AGRA-282005
(IEC 0688007104 and Income Tax PAN XADCGI239E)
are hereby accorded the status of Three Star Export House in accordance with the provisions of the Foreign Trade Policy, 2015-2020. This Certificate is valid for a period of FIVE years effective from 23.12.2020 to 22.12.2025 subject to the conditions prescribed in Para 3.20(b) of the Hand Book of Procedures (2015-2020).

सं./No. C/..... 0841
31.12.2020

तारीख/Date : KANPUR.....

स्थान/Place :

SEAL

(AMIT KUMAR)

Amit Kumar

अपर/संयुक्त/उप महानिदेशक,
विदेश व्यापार/विकास आयुक्त (एस.ई.झेड.)
Additional/ Joint/ Deputy
Director General of Foreign Trade/
Development Commissioner (SEZ)

(फाइल सं./File No.)/58/501077/AMT तारीख/Date : 23.12.2020



018

भारत सरकार
Government Of India
जाणित्त्व और उद्योग मंत्रालय
MINISTRY OF COMMERCE AND INDUSTRY
Office of Jt. Director General of Foreign Trade
संयुक्त महानिदेशक विदेश व्यापार का कार्यालय
4/286, PARVATI BAGLA ROAD KANPUR-208025
आयातक-निर्यातक कोड (आईईसी) का प्रमाण पत्र

CERTIFICATE OF IMPORTER-EXPORTER CODE (IEC)

(This is computer generated certificate. The authenticity of this document may be verified by clicking on 'view Your IEC' link on the web site of DGFT i.e. <http://dgft.gov.in>)

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|--|--|
| 1. नाम/User Name | GUPTA H C OVERSEAS (I) PRIVATE LIMITED |
| 2. पता/Address | KHASRA NO. 423,
NEAR TUBE WELL COLONY, BYE PASS ROAD,

AGRA
AGRA
UTTAR PRADESH-282007 |
| 3. उस धारक का नाम, पदनाम/Name and Designation of the signatory applicant | GOPAL GUPTA
DIRECTOR |
| 4. शाखा/इकाई का पता, हो तो/Address of the Branch/Div./Unit if any | Branches
*** As per Branch List enclosed *** |
| 5. आईईसी संख्या/IEC Number | 0688007104 |
| 6. जारी करने की तारीख/Date of Issue | 12.07.1988 |
| 7. स्थाई खाता सं.(पैन)/PAN | AADCG1250E |

स्थान /Place: AGRA

तारीख /Date : 05.10.2019

System generated IEC certificate

(Issued From File No./[06/04/131/50515/AM20/] तारीख से जारी dated 28.09.2019)
टिप्पणी/NOTE: यह आईईसी पैन के आधार पर जारी हुआ है। / This IEC is issued on the basis of PAN.

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KANPUR-208025

BRANCH LIST ANNEXED TO : File No. 06/04/131/50515/AM20/ Date : 28.09.2019
IEC:0688007104 Party: GUPTA H C OVERSEAS (I) PRIVATE LIMITED

Branch Code : 1	425, NEAR TUBEWELL COLONY, BYE PASS ROAD AGRAAGRA UTTAR PRADESH282007
Branch Code : 2	C-10, C-11, 12, 12, B-60, B-61, 61/1, 61/2 EPIP SASTRIPURAM AGRAAGRA UTTAR PRADESH282007

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भारत गणराज्य
भारत सरकार
व्यापार विभाग

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HOME

Gupta's Dashboard

Last Login 19-Jan-2021 18:59:46

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Profile Info

IEC Number 0688007104	PAN Number AADCG1250E	Date of Birth / Incorporation 25/04/2008
IEC Issuance Date 12/07/1988	IEC Status Valid	DEL Status N
IEC Cancelled Date	IEC Suspended Date	
File Number KNPIECPAMEND00002815AM21	File Date 06/01/2021	DGFT RA Office RA KANPUR
Nature of concern/Firm Private Limited	Category of Exporters Manufacturer Exporter	Firm Name GUPTA H.C. OVERSEAS (I) PRIVATE LIMITED
Address KHASRA NO. 423, , NEAR TUBE WELL COLONY, BYE PASS ROAD, AGRA, AGRA, UTTAR PRADESH, 282007	Firm Mobile No. (For correspondence with DGFT) 919760005114	Firm Email id (For correspondence with DGFT) logistics@guptaoverseas.com

BRANCH DETAILS

Search

Branch Code	GSTIN	Branch Address
1	0XXXXXXXXXXXXX1	KHASRA NO. 425,, NEAR TUBEWELL COLONY, BYE PASS ROAD , AGRA,UTTAR PRADESH,282007
2	0XXXXXXXXXXXXX1	C-10, C-11, 12, 12,, B-60, B-61, 61/1, 61/2 EPIP SASTRIPURAM , AGRA,UTTAR PRADESH,282007
3	0XXXXXXXXXXXXX1	KHSARA NO. 550,, NH-2, ARTONI , AGRA,UTTAR PRADESH,282007

Showing 1 to 3 of 3 entries

Previous Next

DETAILS OF PROPRIETOR/PARTNER/DIRECTOR/KARTA/MANAGING TRUSTEE

Search

Sl. No.	Name	PAN Number
1	ARPIT GUPTA	BGEXXXX4K
2	GOPAL GUPTA	ABEXXXX6G
3	ABHAY GUPTA	AFPXXXX6H
4	CHETAN GUPTA	AFAXXXX2E
5	AJAY GUPTA	ABEXXXX7H
6	RISHI GUPTA	AGFXXXX9C



Ask VAHEI